

Title : Papers laid on the Table of the House by the members/Ministers.

### PAPERS LAID ON THE TABLE

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table:

1. A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 29 of the Right to Information Act, 2005:-
  - i. The Right to Information (Regulation of Fee and Cost) Rules, 2005 published in Notification No. G.S.R. 336 in Gazette of India dated the 1<sup>st</sup> October, 2005.
  - ii. The Right to Information (Regulation of Fee and Cost) (Amendment) Rules, 2005 published in Notification No. G.S.R. 649 (E) in Gazette of India dated the 27<sup>th</sup> October, 2005.
  - iii. The Central Information Commission (Appeal Procedure) Rules, 2005 published in Notification No. G.S.R. 650 (E) in Gazette of India dated the 28<sup>th</sup> October, 2005.
1. A copy of the Union Public Service Commission (Exemption from Consultation) (Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. G.S.R. 247 in Gazette of India dated 23<sup>rd</sup> July, 2005 under article 320 (5) of the Constitution of India.
2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned (2) above.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homeopathy, Kolkata, for the year 2003-2004, along with Audited Accounts.
  - i. A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homeopathy, Kolkata, for the year 2003-2004
2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (RAO INDERJIT SINGH): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2002-2003.
  - ii. A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2002-2003, together with Audit Report thereon.
2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**गृह मंत्रालय में राज्य मंत्री :** अध्यक्ष महोदय, मैं बिहार राज्य के संबंध में संविधान के अनुच्छेद 356 के खंड (2) के अंतर्गत राष्ट्रपति द्वारा जारी 24 नवम्बर, 2005 की उद्घोषणा, जिसमें उनके द्वारा 7 मार्च, 2005 को जारी पूर्ववर्ती उद्घोषणा को रद्द किया गया है तथा जो संविधान के अनुच्छेद 356(3) के अंतर्गत 24 नवम्बर, 2005 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 685(अ) में प्रकाशित हुई थी, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) स्भा पटल पर रखता हूँ।

**12.04 hrs.**